

# WEEKLY CAUSE LIST

**23.09.2019 to 27.09.2019**



**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH  
SUCHANA BHAWAN, III<sup>rd</sup> FLOOR, ARERA HILLS**

## **CAUSE LIST OF COURT NO. 1**

Date: 23<sup>rd</sup> September, 2019

Time : 10:30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
1.	Original Application No. 17/2018(CZ)	Dinesh Joshi Vs State of Madhya Pradesh & 5 Ors.	Mr. Atul Srivastava, Adv.	
2.	Original Application No. 41/2019(CZ)	Ravindra Kumar Vs Chief Secretary & 3 Ors.	Mr. S.K.Dubey , Adv.	
3.	Original Application No. 43/2019(CZ)	Devidas Khatri Vs Union of India & 5 Ors.	Mr. Anoop Agarwal , Adv.	
4.	Original Application No. 45/2019(CZ) <b>(I.A.No.71/2019)</b>	Ram Naresh Shah & Ors. Vs Union of India & Ors.	Mr. Naveen Ahuja, Adv.	
5.	Appeal No. 06/2019(CZ)	Budhsen Rathour Vs Union of India & 3 Ors.	Mr. Saurabh Sharma, Adv.	
6.	Appeal No. 13/2019(CZ) <b>(I.A.No.70/2019)</b>	M/s Sales Promoters Vs Central Pollution Control Board	Mr. Rohit Sharma, Adv.	
7.	Original Application No. 08/2018(CZ)	Suraj Pagare & Anr. Vs State of M.P. & 5 Ors.	Mr. Varun Raj Nair, Adv.	
8.	Appeal No. 38/2017(CZ) <b>(M.A.No.503/17)</b>	Fine Poultry Farm, Vs Rajasthan Pollution Control Board & 3 Ors.	Mr. Shantanoo Saxena, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Vijay Bahadur Tomar, Adv. Mr. Ramendra Vishwakarma, Adv. Mr. Brijraj Singh, Adv. Mr. Arvind Soni, Adv.	
9.	Appeal No. 39/2017(CZ) <b>(M.A.No.504/17)</b>	Kaushik Poultry Farm, Vs Rajasthan Pollution Control Board & 3 Ors.	Mr. Shantanoo Saxena, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Brijraj Singh, Adv. Mr. Vijay Bahadur Singh Tomar, Adv. Mr. Ramendra Vishwakarma, Adv.	

			Mr. Arvind Soni, Adv.	
10.	Appeal No. 40/2017(CZ) <b>(M.A. No.507/17)</b> <b>(M.A. No.105/18)</b>	M/s Impact Commercial Pvt. Ltd. Vs State Of M.P. & 2 Ors.	Mr. Vijay Shahani, Adv. Ms. Parul Bhadoria, Adv.	

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**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH  
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**CAUSE LIST OF COURT NO. 1**

Date: 24<sup>th</sup> September, 2019

Time : 10:30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
1.	Original Application No. 142/2017(CZ) <b>(M.A.No.506/17)</b>	Savita Rath Vs State of Chhattisgarh & 33 Ors.	Mr. Saurabh Sharma, Adv. for Applicant	
2.	Appeal No. 09/2018(CZ) <b>(M.A.No.70/18)</b> <b>(M.A.No.71/18)</b>	M/s Mahishmati Ret Company Pvt. Ltd. Vs DEIAA, Seoni & 2 Ors.	Mr. Rohit Sharma, Adv.	
3.	Appeal No. 10/2018(CZ) <b>(M.A.No.72/18)</b> <b>(M.A.No.73/18)</b>	M/s Mahishmati Ret Company Pvt. Ltd. Vs DEIAA, Seoni & 2 Ors.	Mr. Rohit Sharma, Adv.	
4.	Review Application No. 10/2017 In O.A. No.126/2016(CZ)	Mangalam Cement Ltd. Vs. State of Rajasthan & Ors.	Mr. Shrey Raj Saxena, Adv.	
5.	Original Application No. 07/2018(CZ)	M.Y.Chaudhary Vs. BMC & Ors.	Mr. Varun Raj Nair, Adv. Mr. Qasim Ali, Adv. Mr. Abhijeet Saxena, Adv. Mr. Ajay Gupta, Adv.	
6.	Original Application No. 123/2017(CZ)(THC) <b>(W.P.No.5660/10)</b>	Bharat Kumar Mishra Vs Mycem Cement Damoh & Ors.	Mr. Sanjay Dwivedi, Adv. Mr. Yadvendra Yadav, Adv. Mr. Kritesh Kumar Gupta, Adv. Mr. E.A Qureshi, Adv. Mr. Aditya vijay Singh, Adv. Mr. Mukesh Rajput, Adv. Ms. Parul Bhadoria, Adv.	
7.	Appeal No. 24/2017(CZ) <b>(M.A.No.331/17)</b> <b>(M.A.No.332/17)</b>	Ramesh Agarwal Vs. Union of India & Ors.	Mr. Saurabh Sharma, Adv. Mr. Anurag Maheshwari, Adv. Mr. Atul Shrivastava, Adv. Mr. Arpit Maheshwari, Adv.	

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**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH  
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**CAUSE LIST OF COURT NO. 1**

Date: 25<sup>th</sup> September, 2019

Time : 10:30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
1.	Original Application No. 11/2018(CZ)	Ajay Shrivastava Vs M.P. Pollution Control Board & Ors.	Mr. Qasim Ali, Adv.	
2.	Original Application No. 18/2018(CZ)	Raghuveer Singh Vs The Chief Secretary & 3 Ors.	Mr. Sameer Sahu, Adv.	
3.	Original Application No. 20/2018(CZ)	Vijay Bajaj Vs. Union of India & 11 Ors.	Mr. Subhash Chandra Soni, Adv.	
4.	Original Application No. 21/2018(CZ)	Vijay Bajaj Vs. Union of India & 6 Ors.	Mr. Subhash Chandra Soni, Adv.	
5.	Original Application No. 23/2018(CZ)	Ajay Kumar Dixit Vs. State of M.P. & 5 Ors.	Mr. Rohit Sharma, Adv.	
6.	Original Application No. 23/2019(CZ) <b>(I.A.No.44/19)</b> <b>(I.A.No.45/19)</b>	Ravi Gurnani Vs The Principal Secretary & Ors.	Mr. Lokendra Joshi, Adv.	
7.	Original Application No. 100/2017(CZ) <b>(M.A.No.473/17)</b>	Jagdish Prasad & 4 Ors. Vs. State of Rajasthan & 3 Ors.	Mr. M.S. Kachhawa, Adv. Ms. Zubia Sajid, Adv. Mr. Rohit Sharma, Adv.	

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**CAUSE LIST OF COURT NO. 1**

Date: 26<sup>th</sup> September, 2019

Time : 10:30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
1.	Original Application No. 27/2018(CZ)	Niranjan Singh Vs State of MP & Anr.	Mr. Rohit Sharma, Adv.	
2.	Original Application No. 09/2019(CZ) <b>(I.A.No.17/19)</b>	Atul Agarwal Vs Amit Jain & 8 Ors.	Mr. Ruchir Chaturvedi, Adv. for Applicant	
3.	Original Application No. 27/2019(CZ)	Jagdish Gurjar Vs Assistant Forest Conservator & 3 Ors.	Mr. Ousaf Ahmed Khan, Adv.	
4.	Review Application No. 01/2018(CZ) in O.A.No.97/17 <b>(M.A.No.31/18)</b>	Arvind Patidar Vs. State of M.P. & 2 Ors.	Mr. Koustubh Pathak, Adv.	
5.	Review Application No. 07/2017(CZ) arising out of O.A.No.139/13(CZ) <b>(M.A.No.498/17)</b>	Collector, Jabalpur Vs Akhil Bhartiya Vidhyarthi Parishad Akhil Bhartiya Vidyarthi Parishad & ors. Vs Union of India & 47 ors.	Mr. Sachin K. Verma, Adv.	
6.	Original Application No. 143/2015(CZ) <b>(M.A.No.1066/16)</b>	Abhay Jain Vs. The Collector, Dist- Shivpuri & 2 Ors.	Mr. Abhay Jain, Applicant in person Mr. Sachin K. Verma, Adv. Mr. Jatin Rohit, Adv. Ms. Parul Bhadoria, Adv.	
7.	Appeal No. 10/2016(CZ)	Jaigopal Soni Vs. Union of India & 10 Ors.	Mr. Jaigopal Soni, Appli. in person Mr. Aamir Zafar, Adv. Mr. Shantanoo Saxena, Adv. Mr. Siddharth Chauhan, Adv. Ms. Parul Bhadoria, Adv. Mr. OmShankarShrivastava, Adv.	

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**CAUSE LIST OF COURT NO. 1**

Date : 27<sup>th</sup> September, 2019

Time : 10.30 A.M.

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
1.	Original Application No. 29/2018(CZ)	Bahuuddesiya Sahri evam Gramin Vikas Sanstan Vs State of M.P. & 2 Ors.	Mr. Aakash Ambedkar Adv.	
2.	Original Application No. 43/2018(CZ)	Yugal Kishore Sharma & Anr. Vs State of M.P. & 3 Ors.	Mr. Dharamveer Sharma, Adv.	
3.	Original Application No. 01/2019(CZ)	Gainta Parivar Vs State of Rajasthan & 2 Ors.	Mr. Yadvendra Yadav, Adv.	

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